

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 457**  
**TO BE ANSWERED ON FEBRUARY 03, 2022**

**SCHEMES FOR STREET VENDORS**

**NO. 457: DR. DNV SENTHILKUMAR.S:**  
**SHRI SUNIL DATTATRAY TATKARE:**  
**SHRI GAUTHAM SIGAMANI PON:**  
**SHRI C.N. ANNADURAI:**  
**DR. AMOL RAMSING KOLHE:**  
**SHRI GAJANAN KIRTIKAR:**  
**DR.SUBHASH RAMRAO BHAMRE:**  
**SHRIMATI SUPRIYA SULE:**  
**SHRI DHANUSH M. KUMAR:**  
**SHRI SELVAM G:**  
**SHRI KULDEEP RAI SHARMA:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state: -**

- (a) whether the Government has any data regarding the total number of street vendors in the country and if so, the details thereof, State-wise;**
- (b) whether the Government is able to launch concrete schemes targeting the welfare of street vendors and if so, the details thereof and if not the reasons therefor;**
- (c) the details of present schemes being implemented for the welfare of street vendors along with funds allocated and utilized during each of the last five years;**

Contd....2/-

- (d) the number of street vendors from Maharashtra, Tamil Nadu, Andaman and Nicobar Islands benefitted under the above scheme during each of the last three years and the current year;**
- (e) whether the Government also proposes to provide financial assistance and extend welfare measures to street vendors in urban areas and if so, the details thereof;**
- (f) whether the Government also proposes to provide credit/ basic infrastructure facilities to them to strengthen their self-employment opportunities and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

- (a) As reported by States/Union Territories, 49.48 lakh street vendors have been identified. State/ Union Territory-wise details are at Annexure-I.**
- (b)&(c): Ministry of Housing and Urban Affairs (MoHUA), through States/UTs, is implementing Support to Urban Street Vendors (SUSV), as a component of Deendayal Antyodaya Yojana- National Urban Livelihood Mission (DAY-NULM). It aims at addressing livelihood concerns of the urban street vendors. DAY-NULM is a Centrally Sponsored Scheme under which funds are released in a consolidated manner out of which inter-se allocation for various components are made by State Governments/Union Territories depending upon their requirement and capacity. State-UT wise details of central funds released and utilized during last five years are at Annexure-II.**

**MoHUA, on June 01, 2020, launched PM Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) Scheme to facilitate micro-credit to street vendors, vending in urban areas, to enable them to restart their businesses adversely affected during the Covid-19 pandemic. Under this, Street Vendors may avail a working capital loan of up to ₹10,000 followed by loans of ₹20,000 and ₹50,000 in the second and third tranches respectively, on repayment of earlier tranche (s). The Loan amount is directly released to beneficiaries by the Lending Institutions. However, funds allocated and utilized under PM SVANidhi scheme are as under:**

**(Amount in ₹Cr)**

<b>Year</b>	<b>Funds Allocated</b>	<b>Funds Utilized</b>
<b>2020-21</b>	<b>113.79</b>	<b>113.67</b>
<b>2021-22</b>	<b>200.00</b>	<b>156.29</b>

**For socio-economic upliftment of Street Vendors, MoHUA launched, on 4th January, 2021, 'SVANidhi se Samriddhi' in 125 Urban Local Bodies (ULBs). It aims to link PM SVANidhi Scheme beneficiaries and their family members to select central Government welfare Schemes.**

**(d): A statement showing number of Street Vendors from Maharashtra, Tamil Nadu and Andaman & Nicobar Islands benefitted under DAY-NULM, PM SVANidhi and 'SVANidhi se Samriddhi' is at Annexure-III.**

**(e)& (f): PM SVANidhi Scheme facilitates micro-credit to street vendors through Lending Institutions and under 'SVANidhi se Samriddhi' street vendors and their families are linked to select Central Government Welfare Schemes.**

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**ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA  
UNSTARRED QUESTION NO.457 TO BE ANSWERED ON 03.02.2022**

<b>S.No.</b>	<b>Name of State/Union Territory</b>	<b>No. of Street Vendors Identified</b>
1	Andaman & Nicobar Islands	633
2	Andhra Pradesh	2,56,926
3	Arunachal Pradesh	7,605
4	Assam	54,984
5	Bihar	1,56,965
6	Chandigarh	10,930
7	Chhattisgarh	1,06,520
8	Dadra & Nagar Haveli and Daman & Diu	2,928
9	Delhi	72,457
10	Goa	2,881
11	Gujarat	3,21,406
12	Haryana	1,17,028
13	Himachal Pradesh	6,486
14	Jammu & Kashmir	31,777
15	Jharkhand	71,923
16	Karnataka	2,65,477
17	Kerala	23,154
18	Ladakh	427
19	Madhya Pradesh	7,04,587
20	Maharashtra	5,84,416
21	Manipur	15,698
22	Meghalaya	1,764
23	Mizoram	3,960
24	Nagaland	4,302
25	Odisha	80,841
26	Puducherry	3,144
27	Punjab	1,49,215
28	Rajasthan	1,93,568
29	Sikkim	0
30	Tamil Nadu	3,09,449
31	Telangana	5,02,233
32	Tripura	8,666
33	Uttar Pradesh	8,49,108
34	Uttarakhand	26,483
35	West Bengal	673

	<b>Total</b>	<b>49,48,614</b>
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**ANNEXURE-II REFERRED TO IN REPLY TO PARTS (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 457 TO BE ANSWERED ON 3<sup>rd</sup> FEBRUARY, 2022.**

**STATEMENT SHOWING STATE/UT-WISE DETAILS OF FUNDS RELEASED AND UTILISED BY STATES/UTS DURING LAST FIVE YEARS UNDER DAY-NULM**

(₹ in crore)

Sl. No	States/UTs	2016-17		2017-18		2018-19		2019-20		2020-21	
		Released	Utilized	Released	Utilized	Released	Utilized	Released	Utilized	Released	Utilized
1	Andhra Pradesh	56.30	56.30	36.31	36.31	30.20	30.20	98.45	98.45	58.23	47.19
2	Arunachal Pradesh	1.43	1.43	6.22	6.22	3.66	3.66	6.59	6.59	9.36	2.89
3	Assam	0.00	0.00	13.00	13.00	0.00	0.00	14.86	14.86	21.92	14.95
4	Bihar	22.38	22.38	0.00	0.00	42.52	42.52	31.08	31.08	30.90	18.69
5	Chhattisgarh	13.46	13.46	34.56	34.56	21.15	21.15	17.02	11.28	0.00	0.00
6	Goa	0.23	0.23	2.08	2.08	4.85	4.85	3.40	3.40	3.90	2.72
7	Gujarat	0.00	0.00	0.00	0.00	30.94	30.94	14.08	14.08	71.58	66.42
8	Haryana	0.00	0.00	0.00	0.00	0.00	0.00	29.63	29.63	10.54	0.01
9	Himachal Pradesh	3.56	3.56	8.05	8.05	1.69	1.69	6.81	6.81	10.21	0.00
10	Jammu & Kashmir	0.00	0.00	1.89	1.89	3.23	3.23	11.56	11.56	3.67	3.53
11	Jharkhand	15.36	15.36	44.89	44.89	11.24	11.24	16.28	16.28	16.28	8.48
12	Karnataka	0.00	0.00	23.08	23.08	0.00	0.00	16.46	16.46	32.07	6.85
13	Kerala	0.00	0.00	25.19	25.19	18.60	18.60	24.09	24.09	27.90	26.13
14	Madhya Pradesh	28.80	28.80	41.75	41.75	21.60	21.60	48.80	48.80	55.09	50.44
15	Maharashtra	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	96.15	77.18
16	Manipur	0.00	0.00	0.00	0.00	0.00	0.00	3.65	0.97	2.98	0.00
17	Meghalaya	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	3.79	1.00
18	Mizoram	20.93	20.93	12.73	12.73	6.82	6.82	5.82	5.82	16.17	16.17

<b>19</b>	<b>Nagaland</b>	<b>8.45</b>	<b>8.45</b>	<b>10.87</b>	<b>10.87</b>	<b>3.43</b>	<b>3.43</b>	<b>4.06</b>	<b>4.06</b>	<b>6.96</b>	<b>1.75</b>
<b>20</b>	<b>Odisha</b>	<b>6.56</b>	<b>6.56</b>	<b>17.05</b>	<b>17.05</b>	<b>16.24</b>	<b>16.24</b>	<b>14.32</b>	<b>14.32</b>	<b>20.07</b>	<b>12.32</b>
<b>21</b>	<b>Punjab</b>	<b>0.00</b>	<b>0.00</b>	<b>10.07</b>	<b>10.07</b>	<b>0.00</b>	<b>0.00</b>	<b>16.17</b>	<b>16.17</b>	<b>0.00</b>	<b>0.00</b>
<b>22</b>	<b>Rajasthan</b>	<b>7.92</b>	<b>7.92</b>	<b>28.51</b>	<b>28.51</b>	<b>31.10</b>	<b>31.10</b>	<b>38.11</b>	<b>38.11</b>	<b>39.31</b>	<b>37.27</b>
<b>23</b>	<b>Sikkim</b>	<b>0.97</b>	<b>0.97</b>	<b>2.31</b>	<b>2.31</b>	<b>1.12</b>	<b>1.12</b>	<b>2.44</b>	<b>1.49</b>	<b>1.10</b>	<b>0.00</b>
<b>24</b>	<b>Tamil Nadu</b>	<b>58.45</b>	<b>58.45</b>	<b>78.85</b>	<b>78.85</b>	<b>68.53</b>	<b>68.53</b>	<b>81.36</b>	<b>81.36</b>	<b>110.65</b>	<b>110.65</b>
<b>25</b>	<b>Telangana</b>	<b>4.70</b>	<b>4.70</b>	<b>32.49</b>	<b>32.49</b>	<b>15.56</b>	<b>15.56</b>	<b>42.13</b>	<b>42.13</b>	<b>38.10</b>	<b>22.61</b>
<b>26</b>	<b>Tripura</b>	<b>0.00</b>	<b>0.00</b>	<b>8.93</b>	<b>8.93</b>	<b>6.33</b>	<b>6.33</b>	<b>7.88</b>	<b>7.88</b>	<b>13.48</b>	<b>9.77</b>
<b>27</b>	<b>Uttar Pradesh</b>	<b>22.66</b>	<b>22.66</b>	<b>71.95</b>	<b>71.95</b>	<b>53.38</b>	<b>53.38</b>	<b>98.56</b>	<b>98.56</b>	<b>65.34</b>	<b>51.94</b>
<b>28</b>	<b>Uttarakhand</b>	<b>5.38</b>	<b>5.38</b>	<b>8.00</b>	<b>8.00</b>	<b>7.75</b>	<b>7.75</b>	<b>7.32</b>	<b>4.42</b>	<b>6.05</b>	<b>0.00</b>
<b>29</b>	<b>West Bengal</b>	<b>8.31</b>	<b>8.31</b>	<b>32.96</b>	<b>32.96</b>	<b>35.94</b>	<b>35.94</b>	<b>25.79</b>	<b>25.79</b>	<b>34.30</b>	<b>16.32</b>
<b>30</b>	<b>Andaman &amp; Nicobar Islands</b>	<b>1.06</b>	<b>0.55</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>
<b>31</b>	<b>Chandigarh</b>	<b>0.93</b>	<b>0.93</b>	<b>1.99</b>	<b>1.99</b>	<b>1.82</b>	<b>1.82</b>	<b>3.08</b>	<b>3.08</b>	<b>1.82</b>	<b>1.31</b>
<b>32</b>	<b>Dadra &amp; Nagar Haveli and Daman &amp; Diu</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.17</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>
<b>33</b>	<b>Ladakh</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>
<b>34</b>	<b>Delhi</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>	<b>0.00</b>
<b>35</b>	<b>Puducherry</b>	<b>2.79</b>	<b>2.79</b>	<b>2.97</b>	<b>2.97</b>	<b>1.97</b>	<b>1.97</b>	<b>2.97</b>	<b>2.97</b>	<b>4.20</b>	<b>0.00</b>
	<b>Total</b>	<b>290.63</b>	<b>290.12</b>	<b>556.73</b>	<b>556.73</b>	<b>439.85</b>	<b>439.67</b>	<b>692.76</b>	<b>680.50</b>	<b>812.11</b>	<b>606.58</b>

**ANNEXURE-III REFERRED TO IN REPLY TO PART (d) OF LOK SABHA  
UNSTARRED QUESTION NO.457 TO BE ANSWERED ON 03.02.2022**

**STATEMENT SHOWING NUMBER OF STREET VENDORS FROM  
MAHARASHTRA, TAMIL NADU AND ANADAMAN & NICOBAR ISLANDS  
BENEFITTED UNDER DAY-NULM, PM SVANidhi AND 'SVANidhi SE  
SAMRIDDHI'**

**DAY-NULM**

State Name	Certificate of Vending Issued				Identity Cards Issued			
	2018-19	2019-20	2020-21	2021-22	2018-19	2019-20	2020-21	2021-22
<b>Andaman &amp; Nicobar Island</b>	0	0	349	327	0	0	0	670
<b>Maharashtra</b>	0	0	29,162	9	0	0	8,176	0
<b>Tamil Nadu</b>	0	30,299	17,906	5,510	13,650	168	1	0

**PM SVANidhi**

**Details of loans disbursed to Street Vendors by the Lending Institutions**

Name of State/UT	FY 2020-21	FY 2021-22 (as on 26.01.2022)	Total
<b>Maharashtra</b>	1,41,158	50,776	1,91,934
<b>Tamil Nadu</b>	82,379	73,956	1,56,335
<b>Andaman &amp; Nicobar Islands</b>	379	95	474



**SVANidhi SE SAMRIDDHI****Number of Scheme linkages of Street Vendors and their families**

<b>Name of the Scheme</b>	<b>Sanctioned number of scheme linkages</b>		
	<b>Maharashtra</b>	<b>Tamil Nadu</b>	<b>Andaman &amp; Nicobar Islands</b>
<b>Pradhan Mantri Suraksha Bima Yojana</b>	<b>51,683</b>	<b>3,431</b>	<b>271</b>
<b>Pradhan Mantri Jeevan JyotiBima Yojana,</b>	<b>35,302</b>	<b>2,100</b>	<b>108</b>
<b>Pradhan MantriShram Yogi Maandhan Yojana</b>	<b>7,679</b>	<b>1,005</b>	<b>127</b>
<b>One Nation One Ration Card</b>	<b>11,344</b>	<b>3,207</b>	<b>0</b>
<b>Pradhan Mantri Jan Dhan Yojana</b>	<b>4,399</b>	<b>874</b>	<b>125</b>
<b>Registration under Building and other Constructions Workers (Regulation of Employment and Conditions of Service) Act (BOCW)</b>	<b>174</b>	<b>23</b>	<b>0</b>
<b>Janani Suraksha Yojana</b>	<b>43</b>	<b>43</b>	<b>0</b>
<b>Pradhan MantriMatruVandana Yojana</b>	<b>12</b>	<b>2</b>	<b>0</b>
<b>Total</b>	<b>1,10,636</b>	<b>10,685</b>	<b>631</b>

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